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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 17/01/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :

PETITION NUMBER : TCP/112/2016

NAME OF THE PETITIONER(S) : K. M. Veluthas & another

NAME OF THE RESPONDENT(S) : M/s Lawrence Wood Industries Limited & another

UNDER SECTION : 397/398, 247 & 402

S.No.	NAME (IN CAPITAL)	DESIGNATION
	SIGNATURE	

REPRESENTATION BY WHOM

1. R. RAJESH

Counsel for Petitioners
(Giving charge of
Vakalat)

R. Rf

2. Jesus moris Ravi
(Samyuktha)

Counsel of Respondents

Jf

ORDER

Shri R Rajesh, counsel appeared on behalf of the petitioner and filed vakalat with the consent of the counsel on record. Ms Samyuktha, representing counsel for respondents present. Both the counsels are directed to submit final arguments by the next date of hearing. Put up on 06.02.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)